COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 281 of 2017

Dated: 6th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:				
Maharashtra State Power Generating Company Ltd Vs.			Appellant(s)	
Maharashtra Electricity Regula	tory	Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ranjitha Ramachandran Ms. Anushree Bardhan		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha Mr. Raunak Jain for R-1	an	

<u>ORDER</u>

Issue fresh dasti notice to Respondent No.2. Issue public notice.

Learned counsel for respondent No.1 seeks four weeks time to file

reply. He may file the same on or before 05.12.2017 after serving copy on

the other side.

List the matter on 15.01.2018.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd